

(a) whether there is any proposal to set up Drug Authority of India on the pattern of Steel Authority of India, to monitor and streamline the functioning of the public sector pharmaceutical companies; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

Setting up of Lok Adalats

672. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether it is a fact that Lok Adalats are gaining popularity and are being welcomed from many quarters;

(b) the number of Lok Adalats held in various parts of Gujarat and the country during 1.1.86 to 30.6.86;

(c) the number of cases put up in each Lok Adalat during 1.1.85 to 30.6.86;

(d) the number of those settled amicably; and

(e) the target to hold more Lok Adalats in the country during 1.8.86 to 31.12.87 ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Yes, Sir.

(b) As per information available with CILAS, the position is as under :—

Name of the State	Number of Lok Adalats
1	2
1. Bihar	4
2. Gujarat	18
3. Andhra Pradesh	13

1	2
4. Haryana (Permanent Lok Adalats set up)	2
5. Karnataka	1
6. Orissa	4
7. Rajasthan	31
8. Tamil Nadu	1
9. Uttar Pradesh	52
	(1985-86)
10. Delhi	2
11. Pondicherry	1

(c) In so far as Gujarat State Legal Aid and Advice Board is concerned, the information is as under :—

Lok Adalat	No. of cases put up
During 1985)	
83rd	407
84th	116
85th	252
86th	205
87th	140
88th	185
89th	213
90th	965
91st	269
92nd	176
93rd	488
94th	236
95th	606
96th	1151
97th	112
98th	290
99th to 116th	5905

(from 1.1.85 to 23.6.86) Information relating to other states is not available.

(d)

No. of Lok Adalats	Cases disposed off or compromised	Advice given
(During 1985)		
83rd	281	3
84th	72	...
85th	174	8
86th	181	4
87th	89	...
88th	134	24
89th	126	...
90th	434	5
91th	254	...
92nd	74	8
93rd	338	...
94th	172	4
95th	327	...
96th	718	...
97th	60	6
98th	290	3
(from 1.1.86 to 23.6.86)		
99th to 116th	3705	308
Information regarding to other States is not available.		

(e) Lok Adalats are not regularly constituted courts and are usually organised by the State Legal Aid and Advice Boards as Voluntary Agencies. In some States, the State Boards have proposed holding of weekly Lok Adalats.

[Translation]

Theft of wire in Delhi

673. SHRI KALI PRASAD PANDEY : Will the Minister of ENERGY be pleased to state :

(a) whether there has been a case of theft of wire worth about Rs. 5 lakhs in Delhi ;

(b) the names of persons against whom action has been taken so far in connection with this case of theft of 1354 metres of wire at Alaknanda/Kalkaji site ;

(c) whether the stolen wire has since been recovered if so, on which dates and if not, the reasons therefor ; and

(d) the progress made so far in the case ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : a) There has been no such case in DESU.

(b) to (d). Do not arise in view of answer to part (a) above.

Setting up of a Paper Mill in Saran Division of North Bihar

674. SHRI KALI PRASAD PANDEY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to set up a big paper mill in Saran Division of North Bihar where raw material is available in abundance, so as to meet paper shortage ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). As on 1.1.1986, there are 7 paper mills in the State of Bihar with an installed capacity of 89,400 tonnes for manufacture of paper and paperboard. Besides this, an additional capacity of 104,484 tonnes has been approved by way of Industrial Licences and Registration with DGTD, as on 1-4-1986, which is under various stage of implementation. The Central Government has at present no